## Rehabilitation of Dhakeshwari Cotton Mills Ltd. Asansol

2930. SHRI RAMACHANDRAN PILLAI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Industrial Development Bank of India had asked Dhakeshwari Cotton Mills Ltd. Asansol, West Bengal to send a project report in connection with its rehabilitation scheme;

(b) if so, whether the project report has been submitted; and

(c) what decision has been taken by the Industrial Development Bank of India thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b) yes, Sir.

(c) Industrial Development Bank of India (IDBI) has reported that as the Project Report did not contain full information to process the company's request for sanction of financial assistance, the company has been asked to furnish the requisite information.

## Payment of Arrears to Regional Rural Bank Staff

2931. SHRI RAMACHANDRAN PILLAI: Will the Minister of FINANCE be pleased to refer to answer to UnStarred Question 2661 given in the Rajya Sabha on 17th December '91 and state:

(a) whether the mechanism for the payment of arrears to Regional Rural Bank staff have been finalised;

(b) if so, what are the details thereof;

(e) if not, what are the reasons therefor; and

(d) what is the element of interest involved on account of delay in the finalisation of the laid mechanism?

THE MINISTER OF STATE IN THE MINISTRY FINANCE OF (SHRI DALBIR SINGH): (a) to (d) National Bank for Agriculture and Rural (NABARD) has reported Development that the total financial implications of payment of arrears to Regional Rural Bank employees consequent on the fixation of pay in the sponsor bank scales for the period prior to 1.1.1991 is around Rs. 200 crores. It is normally the responsibility of the Regional Rural Banks (RRBs) concerned themselves to make payment of arrears of pay etc. to their employees. However, as these banks do not have funds of this order, various alternative proposals for settling the matter are being worked out by NABARD, Reserve Bank of India the Central Government. Pursuant to the recommendations of the Committee on Financial System, the reorganisation of the Rural Credit Delivery System including restructuring of RRBs would be considered. No decisions have so far been taken on the Committee's recommendations.

## Amount pending with sponsoring Banks of Regional Rural Banks

2932. SHRI SAMAR MUKHERJEE: Will the Minister of FINANCE be pleased to state:

(a) what is the total amount of refinance for Regional Rural Banks pending with the sponsoring banks during the last one year; and

(b) what is the amount of reimbursement of salaries of deputed officers and training advance amount pending with sponsoring banks during last one year, Regional Rural Bank wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH):

(a): The recommended proportions for providing refinance to the Regional Rural Banks (RRBs) amongst sponsor banks, National Bank for Agriculture and Rural Development (NABARD) and RRBs own involvement are as under: